

HOUSING SHRI H. K. L. BHAGAT:

(a) Construction of 1,726 quarters has been taken up during 1975-76

(b) and (c). In respect of Scheduled Castes and Scheduled Tribes employees entitled to types I, II, III & IV accommodation, a separate waiting list is prepared on the basis of applications received from such of these employees as desire to be considered for allotment from the quota reserved for them. Reservation for them is 10 per cent of the clear vacancies in types I & II and 5 per cent of the clear vacancies in types III & IV. Allotments in the reserved quota are made to Scheduled Castes and Scheduled Tribes employees in the ratio of 2 : 1. If all the quarters are kept in the general pool, on the basis of these accepted percentages, 128 of these new quarters will be reserved for employees belonging to Scheduled Castes/Tribes.

World Bank Aid for Fishing Industry

*531. SHRI Y. ESWARA REDDY: Will the Minister of AGRICULTURE & IRRIGATION be pleased to state:

(a) whether World Bank has shown interest in developing fishing industry in the country; and

(b) if so, whether the World Bank has taken any steps in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b). At the instance of Government of India World Bank has already fielded two missions; one for identification of projects and another for preparation of project reports in respect of a few selected sites with a view to establishing integrated marine fishery projects covering fishing harbours, shore facilities and fishing boats. It is now expected that an Appraisal Mission of the Bank will shortly be visiting India to appraise the proposal for World Bank financing.

Prices of Tractors under IDA Programme

*532. SHRI P. NARASIMHA REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) prices and number of tractors of different makes procured or to be procured under the I.D.A. programme for various States;

(b) whether there has been a substantial increase in prices of some brands of tractors at the time of delivery mainly due to exorbitant commission allowed to importing firms; and

(c) whether any action has been taken by Government to restrict the prices of tractors to the prices specified in the agreements of supply entered into between the manufacturers/dealers and Agro-Industries Corporations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) to (c) The information is being collected and will be placed on the Table of the Sabha.

Indian Cashew Nut Development Council

*534. SHRI C. JANARDHANAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to the deliberations of the recent meeting of the Indian Cashewnut Development Council; and

(b) if so, broad outline of recommendations made and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b). The meeting